OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) **TIS HAZARI COURTS : DELHI** Z.

ORDER

In partial modification to this office earlier Order No.780/16616-16670/S.V./Gaz./PDJ West/2025 dated 03.06.2025, Ms. Nabeela Wali, ASJ (Spl.FTC)-01, West District, Court Room no. 221, 2nd Floor, THC, Delhi, shall perform the duty on 23.06.2025 and Ms. Aditi Garg, ASJ-06 (POCSO), West District, Court Room no. 22, Ground Floor, THC, Delhi, shall perform the duty on 25.06.2025 in their respective Court Rooms.

The rest of the contents of aforesaid order dated 03.06.2025 shall remain the same.

> (DIVYANG THAKUR) ADDITIONAL SESSIONS JUDGE -01 (POCSO)/ PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, THC, DELHI

> > 1. 1

No. 867 18294-18343 /S.V./Gaz./PDJ West/2025 Dated, Delhi the 21/06/95

Copy forwarded to :

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
- 4. All the Judicial Officers concerned.
- 5. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 6. The Director, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
- 7. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
- 8. The CJM/ACJM/ACJ, West District, Tis Hazari Court, Delhi.
- 9. The Senior Civil Judge, West District, Tis Hazari Court, Delhi.
- 10. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
- 11. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- 12. The Director/Public Prosecutor, Directorate of Prosecution, Tis Hazari Court, Delhi.
- 13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
- 14. The Secretary Bar Association, Tis Hazari Court, Delhi.
- 15. The PRO, Tis Hazari Court, Delhi.
- 16. The Reader to the undersigned.
- 17. The PS to the undersigned.
- 18. The O/o CMM, West District, Tis Hazari Courts, Delhi.
- 19. The Incharge, Lock-up at Tis Hazari Court, Delhi.
- 20. For uploading on LAYERS.
- 21. For uploading on centralized website through LAYERS.
- 22. Notice Board, West District, Tis Hazari Court, Delhi